

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-195/ND/2017
(CA-102/C-III/ND/18)

In the matter of :
IndusInd Bank Ltd
vs.
Gallium Industries Ltd

.. PETITIONER

.. RESPONDENT

SECTION

Under Section 7 of IBC Code, 2016

Order delivered on 12.2.2019

Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor :-

For the Respondent/Corporate Debtor :

For the Intervener : Mr. Rhea Luthra for Advocate Mr. PardeepDahiya
(For Liquidator)

ORDER

It is seen that this is the first report which has been filed by the
IRP pursuant to the directions issued on 17.12.2018 passed by this
Tribunal.

Post the matter on 22.2.2019.

(— set —)

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit